

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 804
ANSWERED ON 07/02/2023

PROMOTING ENTREPRENEURSHIP IN RURAL AREAS

804. SHRIMATI RAJASHREE MALLICK:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the steps taken/being taken by the Government to promote entrepreneurship in the rural areas;
- (b) the allocation made by the Government for entrepreneurship activities, State-wise including Odisha;
- (c) whether the Ministry or anybody under its administrative control has tried to gauge the efficacy and impact of these efforts and if so, the details thereof; and
- (d) the details of the quantifiable impact of efforts made by the Government in this sphere?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) 590 Rural Self Employment Training Institutes (RSETIs), promoted by Banks, are functioning across the country extending skill and entrepreneurship development training programmes to rural poor youth to facilitate them to employ themselves by commencing self-employment units/activities. This Ministry is reimbursing cost of training imparted by the RSETIs to the rural poor youth through the State Rural Livelihoods Missions (SRLMs), besides providing infrastructure grants to the Institutions. Since inception, a total of 43.79 lakh youth have been trained and 30.99 lakh youth have been settled up-to 31st December, 2022

The Ministry is also implementing Start-up Village Entrepreneurship Programme (SVEP) as a sub-scheme under the Deendayal Antyodaya Yojana–National Rural Livelihoods Mission (DAY-NRLM) with the objective to help the rural poor (from SHG eco-system) to set-up enterprises at the village level in non-agricultural sectors. The operational unit of the project is Block. A maximum of 2,400 enterprises can be supported in one Block with the approved funds. The maximum budget for one Block under SVEP is Rs. 650.00 lakhs. A total of 2.23 Lakh enterprises across 29 States/UTs have been supported so far.

(b) The State-wise funds sanctioned/released for training of rural poor candidates in RSETIs is placed at Annexure. The State-wise funds sanctioned under SVEP are also placed at **Annexure**.

(c) A short study on “Impact of RSETI Training on Repayment Behaviour of Bank Borrowers” was conducted by the National Academy of RUDSETI, Bengaluru in July 2020. The major findings are as follows:

- i. 85% of loan proposals received by the Banks from RSETIs are getting sanctioned.
- ii. Around 95% of loans given to RSETI trainees are regular in repayment.

The mid-term review of the SVEP was done during the year 2018-19 by Quality Council of India (QCI); the key findings are as follows:

- i. 82% of entrepreneurs across the blocks reported being from SC, ST and OBC categories.
- ii. 75% of the enterprises were owned and managed by women.
- iii. 57% of the total household income is through the enterprises promoted under SVEP.

(d) Under RSETIs, 30.99 lakh youth have been settled, so far. Under SVEP, 2.23 Lakh enterprises have been set up up-to 31st December, 2022.

Annexure

Annexure referred in reply to Part (b) of Lok Sabha unstarred Question No. 804 for answer on 07.02.2023 regarding “Promoting Entrepreneurship in Rural Areas”

State/UT-wise fund sanctioned and central share under Start-up Village Entrepreneurship Programme since inception (as on 31st December, 2022)

No	State/UT	Funds sanctioned (Rs. Lakhs)	Central share (Rs. Lakhs)
1	Andhra Pradesh	4,535.30	2,721.18
2	Arunchal Pradesh	493.92	444.53
3	Assam	1,571.57	1,414.41
4	Bihar	6,704.21	4,022.53
5	Chattisgarh	4,851.17	2,910.70
6	Goa	596.73	358.04
7	Gujarat	1,617.20	970.32
8	Haryana	2,967.90	1,780.74
9	Himachal Pradesh	558.06	502.25
10	Jammu & Kashmir (UT)	2,167.09	1,950.38
11	Jharkhand	7,056.03	4,233.62
12	Karnataka	1,316.73	790.04
13	Kerala	8,626.29	5,175.77
14	Madhya Pradesh	7,350.52	4,410.31
15	Maharashtra	4,195.00	2,517.00
16	Manipur	1,076.78	969.10
17	Meghalaya	444.34	399.91
18	Mizoram	900.03	810.03
19	Nagaland	1,968.09	1,771.28
20	Odisha	6,425.57	3,855.35
21	Punjab	1,535.04	921.02
22	Rajasthan	3,892.50	2,335.50
23	Sikkim	463.67	417.39
24	Tamil Nadu	2,178.40	1,307.04
25	Telangana	5,768.12	3,460.87
26	Tripura	564.21	507.79
27	Uttar Pradesh	9,705.19	5,823.11
28	Uttarakhand	1,928.06	1,735.26
29	West Bengal	8,389.13	5,033.48
	Total	99,846.85	63,548.95

Remark: SVEP is a demand driven programme, hence allocations are not being made

Fund sanctioned/released for training of rural poor youth in RSETIs (as on 31st January, 2023)

S.No.	State/UT	Funds sanctioned/released from FY 2013-14 to FY 2022-23 (Rs. lakhs)
1	Andhra Pradesh	1723.77
2	Arunachal Pradesh	0.00
3	Assam	1744.67
4	Bihar	2190.44
5	Chhattisgarh	1405.51
6	Gujarat	3927.97
7	Haryana	949.97
8	Himachal Pradesh	309.23
9	Jharkhand	1880.27
10	Karnataka	4590.34
11	Kerala	747.82
12	Madhya Pradesh	5994.94
13	Maharashtra	5411.06
14	Manipur	29.30
15	Meghalaya	312.28
16	Mizoram	39.45
17	Nagaland	55.25
18	Odisha	3320.76
19	Punjab	2342.11
20	Rajasthan	1704.10
21	Sikkim	9.02
22	Tamilnadu	1811.10
23	Telangana	1331.31
24	Tripura	354.50
25	UT - A&N Islands	22.21
26	UT - D&N Haveli	45.24
27	UT - J&K	686.15
28	UT - Ladhak	0.00
29	UT - Lakshadweep	0.00
30	UT - Puducherry	24.39
31	Uttar Pradesh	4846.20
32	Uttarakhand	630.91
33	West Bengal	696.51
	Total	49136.78

Remark: RSETIs is a demand driven programme, hence allocations are not being made.
